

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2219
TO BE ANSWERED ON 09/08/2024

IMPLEMENTATION OF PMAY-G IN TAMIL NADU

2219 SHRI R. DHARMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) details of Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) details of the funds sanctioned, allocated and utilized under this scheme in Tamil Nadu during last three years including current year;
- (c) details of number of houses sanctioned under this scheme in Tamil Nadu during last three years;
- (d) details of number of houses completed and under completion under this scheme in Tamil Nadu so far;
- (e) whether a monitoring mechanism has been set up to track implementation of scheme as well as construction standards, if so, details thereof; and
- (f) whether Government is planning to approve some more houses under this scheme, if so, details thereof?

ANSWER

MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by 2024. Out of the total target of 2.95 crore houses allocated to States/UTs under the PMAY-G, more than 2.94 crore houses have already been sanctioned and over 2.64 crore houses been completed as on 05.08.2024.

(b) The total central share of funds released by the Ministry under PMAY-G to the State of Tamil Nadu and the utilization during each of the last three years including current financial year is given as under. The unspent balance of Rs 879.88 crores is lying in the State Nodal account (SNA) of the State as on 5.08.2024.

(Rs. in Crore)

Year	Release	Utilization*
2021-22	928.93	668.85
2022-23	2004.39	2290.47

2023-24	28.23	975.55
2024-25	0	134.65

* utilization is against the central share, state share and misc receipts

(c) The target allocated to the State of Tamil Nadu and houses sanctioned by the state under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last three years are as follows:

Financial Year	Target allocated to the state by the Ministry	Houses sanctioned by the state
2021-22	2,53,418	2,17,614
2022-23	0	35,658
2023-24	7,831	9,602

(d) The details of houses targeted, sanctioned, completed and under completion in the State of Tamil Nadu under PMAY-G so far is as below:

Target allocated to the State by the Ministry	Houses sanctioned by the State	Houses Completed	Houses under completion
7,47,202	7,41,469	6,21,609	1,19,860

(e) Monitoring of PMAY-G is done through real time capture of progress using workflow enabled transactional data in MIS i.e. AwaasSoft. For process monitoring, inspection is done by central teams, state/district/block level officials of the state. Monitoring is also done by District Development Coordination and Monitoring (DISHA) Committee headed by Members of Parliament and via Social Audit, etc. The National Level Monitoring system of Ministry of Rural Development is a third-party monitoring and reporting mechanism working towards regular assessment of implementation of Rural Development Programmes/ Schemes including PMAY-G in the country.

The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry.
- ii. Launch of PMAY-G Analytic Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of Central and State share of funds in to the State Nodal Account (SNA) and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

In addition, the following mechanism is in place under PMAY-G to ensure the better design and quality of the houses:

- i. The beneficiaries are being assisted in house construction with a bouquet of house design typologies inclusive of disaster resilient features that are suitable to their local geoclimatic conditions, cultural preferences and availability of construction materials.
- ii. The Ministry with the help of IIT-Delhi, United Nations Development Programme (UNDP) and CSIR-Central Building Research Institute (CSIR-CBRI) undertook state specific studies in 18 states for the development of house design typologies appropriate to local geo-climatic and cultural context with disaster-resilient feature.

The Ministry published a compendium of region-specific house designs with the name 'Pahal' which includes 108 house designs for 62 housing zones in 15 States for the use of the beneficiaries.

- iii. The geotagged and time tagged photographs of the houses at different stages of construction, have been linked with the release of subsequent installments of financial assistance leading to evidence-based monitoring. The captured photographs are further being used for reviewing the construction quality/ completion of the houses under PMAY-G.
- iv. To avail the skilled workforce for the construction of quality houses, the Ministry has launched the Rural Mason Training (RMT) program under PMAY-G in partnership with the Construction Skill Development Council of India (CSDCI) and National Skill Development Corporation (NSDC).
- v. States are being encouraged to construct demonstration houses on region-specific house design typologies for PMAY-G beneficiaries to visit, experience and opt for.
- vi. To bring about the effective collaboration among the academic / technical institutes and State government under PMAY-G for the technical support in quality construction of the houses and use of alternative construction technologies under PMAY-G, the guidelines have been issued by the Ministry.
- vii. The quality construction of the houses under PMAY-G is also being reviewed through field visits by the Common Review Mission (CRM) teams, officials from the Ministry, etc.
- viii. For quality construction of the houses, the States/ UTs have been asked to take necessary steps to ensure the sustained availability of good quality construction materials.

(f) The Government of India proposes to take up construction of two crores more houses to meet the requirements arising from increase in the number of households in the next five years i.e. FY 2024-25 to 2028-29.
